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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1995/2003

This the 13th day of August, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Javed Ahmed Khan,
S/o Late Sh. Rafiq Ahmad Khan
R/o B/5/287, Yamuna Vihar,
Delhi-53.

...applicant.

(By Advocate: Sh. Deepak Kumar Singh alongwith
Sh. M.Irshad Hanif)

versus

1. N.C.T. of Delhi,
Through Chief Secretary,
5, Sham Nath Marg,
Delhi-54.
2. The Director,
Department of Social Welfare,
1, Canning Lane,
Kasturba Gandhi Marg,
New Delhi.

...Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Heard learned counsel for applicant.

2. Applicant has filed this OA seeking appointment on compassionate grounds which was turned down vide impugned order Annexure 1. The department has rejected the case of the applicant on the ground that the quota for compassionate appointment has been restricted to 5% of vacancies under the direct recruitment quota. The number of candidates applying for compassionate appointment is much higher than the number of vacancies available for compassionate appointment.

3. I find that the predecessor of the applicant has expired in the year 1988. It is unbelievable that the applicant's family continues to be in financial crisis till date. As it has already been pointed out that the 5 % of vacancies under



the direct recruitment quota is not available, Court cannot direct the respondents to create a vacancy. OA is dismissed in limine.


(KULDIP SINGH)
Member (J)

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